1	2
2004-05	9287.00
2005-06	11313.71
2006-07	12206 .54
2007 - 08	13264.61
2008-09	15 198.23
2009 - 10	16590.68
2010-11	16978.93
2011-12	8806.18
(April to September) Provisional	

Note: The above figures on road cess collection prior to year 2002-03 is not being maintained separately.

Compulsory giving way to ambulances

1811. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether compulsorily giving way to ambulances will be included in India's traffic rules;
- (b) whether this practice has been adopted in many countries around the world, and is a major cause of death of many critical patients in India;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) to (c) Rule 10 of Rules of the Road Regulations, 1989 provides that every driver shall, on the approach of a fire service vehicle or of an ambulance, allow it free passage by drawing to the side of the road.

(d) Does not arise.